

In The Central Administrative Tribunal
ALLAHABAD BENCH

: : ORDER - SHEET : :

Application No. 36800 of 199-2000

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry

Order of the Tribunal

HON'BLE MR. S.K.I. NAGVI, JM.

Advocates have resolved not to
work today due to sad demise of Sri
V.P.L. Srivastava, Adv. . Adjourned
to 11/5/2000 for Admission /
Order/ Hearing.

UCC

G.A. 368/2000

1/5/2000

Hon'ble Mr. S. Biswas (A.M.)

None for the parties post on

22/5/2000.

S 27
A.M.

/T. Joshi/

the app^t ~~submit~~ that his representation
is pending with the Respondent no. 1
Since March, 2000 and requests for a
direction to the Respondent no. 1 to
consider ~~the app^t~~ his representation.

In view of the above Submission
the OA is disposed of at the admission
stage with the direction to the
Respondent no. 1 to consider the representation
of the applicant within 30 days from
the date of receipt of this order as per
rules on merits. The OA itself is
disposed of finally at the admission
stage.

VC

11/12/